

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

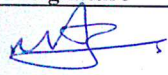
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

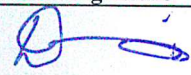
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.09.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 827/2019 in CP NO.24/241/242/HDB/2016
NAME OF THE COMPANY	Vijay Sea Foods & Exports Private Limited
NAME OF THE PETITIONER(S)	Dandu Chandra Reddy
NAME OF THE RESPONDENT(S)	Vijay Sea Foods & Exports Private Limited
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anant Das	Adv	8008966917	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Divya Datta	Adv	9660192334	

ORDER

Counsels representing both sides are present. Petitioner's counsel is directed to furnish copy of the amended petition to the other side. For counter if any, time is enlarged at request. Put up the matter on 25.10.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL